

ITEM NO.52

COURT NO.9

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal Diary No(s). 1527/2016

DHARAMPAL AND ANOTHER

Appellant(s)

VERSUS

STATE OF U.P

Respondent(s)

(With appln. (s) for c/delay and office report)

Date : 13/04/2016 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V. GOPALA GOWDA
HON'BLE MR. JUSTICE ARUN MISHRA

For Appellant(s) Mr. Varinder Kumar Sharma, Adv.

For Respondent(s)

The Court made the following
O R D E R

Not taken up.

(S. K. RAKHEJA)
COURT MASTER

(MALA KUMARI SHARMA)
COURT MASTER